

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

394(ND)/2017

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.02.2018

NAME OF THE COMPANY: M/s. PCI Limited & Ors. V/s. M/s. Prime
Meiden Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Jayant Mehta, Mr. Siddharth Yadav, Mr. Rakesh Ohja, Mr. Ramanjit Singh, Mr. Robin Dubey and Mr. Nishant Bhardwaj, Advocates		
	For the Respondent:	Mr. Rohit Kochhar, Mr. Inder Raj Gill, Ms. Anuradha Sharma, Mr. Anurag Dayal, Mr. Avichhal Prasad and Mr. Laksya Khanna, Advocates.		

ORDER

Request for a passover was made on behalf of the petitioner in CP 369/2017 to be heard at 2:00 p.m. Accordingly, the petition along with the connected matter be listed at 2:00 p.m.

At 2:00 p.m.

The Court did not sit post lunch. Accordingly, the matter stands adjourned to 08.02.2018.

-S-d-11
(Deepa Krishan)
Member (T)

-S-d-11
(Ina Malhotra)
Member (J)